

Wage Settlement in CWC

5401. SHRI K. PRADHANI:
DR. R. RAMA DASS:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received request regarding unresolved problems alongwith requests for second wage settlement with the Federation of the Central Warehousing Corporation; and

(b) if so, the action taken thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The Federation of Central Warehousing Corporation Employees Union submitted proposals for Second Wage Revision to the CWC in June 1989. The management began negotiations with the Federation. When the negotiations were in an advanced stage, rival unions formed the "All India CWC Employees Unions Front" which has claimed majority representation among the employees. The Front has also challenged the right of the Federation to represent the CWC employees during the discussions on Second Wage Settlement. Further negotiations for Wage Settlement would therefore be possible only after verification of the claims of the two rival organisations on majority representation, for which the matter has been referred to the Chief Labour Commissioner.

Tribunal Awards

5402. SHRI A.K. ROY: Will the Minister of LABOUR be pleased to state:

(a) the number of Tribunal Awards not implemented by the nationalised coal industry during the last three years with year-wise break up thereof; and

(b) the details of awards against which the management has gone to the Appellate court and for which the management has been prosecuted with year-wise details?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The information is being collected and will be laid on the table of the House.

Medical College at Agroha

5403. SHRI CHIRANJI LAL SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have approved the setting up of a medical college at Agroha (Haryana);

(b) if so, the financial allocation made for the purpose and the amount spent so far; and

(c) the amount likely to be spent during 1990-91?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) The Central Government have not approved the setting up of a medical college at Agroha in Haryana.

(b) and (c). The State Government have established this medical college financed out of their own budget and the Government of India are not aware of the financial allocation and the expenditure for this purpose.

Delay in Postmortem in Delhi Hospitals

5404. SHRI RAM SAGAR (Saidpur): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether abnormal delay is taking